

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4856
ANSWERED ON:07.08.2009
NAP ON CLIMATE CHANGE
Rao Shri Kavuri Samba Siva

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the major recommendations of the National Action Plan on climate change to curb owning and use of private passenger vehicles for urban transport and its impact on climate change;
- (b) whether the Government proposes to formulate a new policy to set up a regulatory authority to achieve a judicious mix of privately owned passenger vehicles and public transport to ensure reduction in fuel consumption and fuel emission for protecting the fast deteriorating climate and its affect on human life and health; and
- (c) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT(SHRI SAUGATA ROY)

(a)to(c): Modal shift to public transport has been identified as one of the thrust areas in the National Action Plan for Climate Change. The Plan states that mass transport options including buses, railways and mass rapid transit systems, etc. are the principal options for reducing energy use in the urban transport sector and mitigating associated greenhouse gas (GHG) emissions and air pollution. Pricing, taxes and charges are expected to influence travel demand and choice of transportation modes, thereby decreasing fuel demand and GHG emissions. The actions proposed for the transport sector include introducing appropriate pricing measures to influence purchase and use of vehicles in respect of fuel efficiency and fuel choice, tightening of regulatory standards such as enforcing fuel-economy standards for automobile manufacturers and establishing mechanisms to promote investments in development of high capacity public transport systems. However, the National Action Plan does not propose setting up of regulatory authority to enforce any specific mix of privately owned passenger vehicles and public transport.